

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 234 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 24th February, 2014

This is to inform you that the Madhya Pradesh State Legal Services Authority, Jabalpur under the aegis of District Legal Services Authority, Jabalpur, is organizing 6 days "Training on Mediation" programme between **01-08 March, 2014, at Jabalpur.**

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Jabalpur, Rewa, Sidhi and Singrauli (36 officers in all)**, whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(A.M. SAXENA)

✓PRINCIPAL REGISTRAR (JUDICIAL)

Endt. No. 235 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 24th February, 2014


Copy forwarded to:-

1. Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2.
 1. Shri Shiv Narayan Khare, District & Sessions Judge, Singrauli.
 2. Shri Sunil Kumar Shrivastava, II A.D.J., Mauganj, District Rewa.
 3. Shri Rajeev Kumar Singh, IV A.D.J., Rewa.
 4. Shri Kashif Nadeem (Khan), III A.D.J., Jabalpur.
 5. Shri Sunil Kumar Jain (Sr.), IX A.D.J., Jabalpur.
 6. Shri Rakesh Mohan Pradhan, III A.D.J., Rewa.
 7. Shri Satish Chandra Rai, XV A.D.J., Jabalpur.
 8. Shri Sheikh Salim, XVIII A.D.J., Jabalpur.
 9. Shri Dharendra Singh, II AJ to I A.D.J., Rewa.
 10. Shri Manoj Kumar Tiwari (Sr.), II A.D.J., Sidhi.
 11. Shri Surendra Kumar Shrivastava (Jr), C.J.Cl.-I & ACJM, Deosar, District Singrauli.
 12. Shri Privendra Kumar Sen, C.J.Cl.-I & ACJM, Sihora, District Jabalpur.
 13. Shri Jaideep Singh, VI C.J.Cl.-I & ACJM, Jabalpur.

14. Shri Sanjay Goyal, IV C.J.Cl.-I, Jabalpur.
15. Shri Manish Kumar Shrivastava, II C.J.Cl.-I, Jabalpur.
16. Shri Sudheer Singh Rathod, II C.J.Cl.-I, Rewa.
17. Shri Kamlesh Sanodiya, III C.J.Cl.-I, Jabalpur.
18. Shri Gulab Chandra Mishra, II AJ to I C.J.Cl.-I, Waidhan, District Singrauli.
19. Shri Rajesh Singh, C.J.Cl.-I, Teonthar, District Rewa.
20. Shri Ashutosh Agrawal, AJ to C.J.Cl.-I, Sihora, District Jabalpur.
21. Shri Manoj Kumar Singh, I C.J.Cl.-I, Sirmaur, District Rewa.
22. Shri Vivek Patel, III C.J.Cl.-I, Rewa.
23. Shri Abdul Kadir Mansuri, II C.J.Cl.-I, Mauganj, District Rewa.
24. Smt. Kiran Kol, VII C.J.Cl.-II, Jabalpur.
25. Shri Abdullah Ahmad, I C.J.Cl.-II, Jabalpur.
26. Shri Sanjay Verma, VI C.J.Cl.-II, Rewa.
27. Shri Abdullah Asif, C.J.Cl.-II, Patan, District Jabalpur.
28. Shri Vivek Kumar Singh, C.J.Cl.-II, Majholi, District Sidhi.
29. Shri Rohit Katore, IV C.J.Cl.-II, Jabalpur.
30. Shri Mahesh Kumar Mali, III C.J.Cl.-II, Mauganj, District Rewa.
31. Shri Rajesh Kumar Yadav, III C.J.Cl.-II, Sidhi.
32. Shri Deep Narayan Singh, C.J.Cl.-II, Churhat, District Sidhi.
33. Shri Mahendra Singh Taram, VII C.J.Cl.-II, Rewa.
34. Shri Kusum Hara Chakravarty, IV C.J.Cl.-II, Waidhan, District Singrauli.
35. Shri Sushil Kumar Agrawal, VI C.J.Cl.-II, Jabalpur.
36. Shri Ashish Kumar Kesharwani, I C.J.Cl.-II, Sidhi.

With a direction to participate in the 6 days "Training on Mediation" programme between 01-08 March, 2014, at Jabalpur.

3. District and Sessions Judge, **Jabalpur / Rewa / Sidhi / Singrauli** for information and necessary action.
 - **The District & Sessions Judge, Jabalpur has been permitted to use 'Gram Nyayalaya's vehicle / Taxi' to receive and see off Master Trainers from Airport.**
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your Letter No. 1753/2014, dated 18.02.2014.
5. The Director, JOTRI, Jabalpur, for information and necessary action.


- 24/02/2014
(A.M. SAXENA)
PRINCIPAL REGISTRAR (JUDICIAL)